

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 717
ANSWERED ON 07/12/2023

IMPORT OF SOLAR PANEL

717. SHRI OMPRAKASH BHUPALSINH ALIAS
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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the solar panels/equipment used in solar energy generation are being imported;
- (b) if so, the details thereof;
- (c) the number of solar panels imported and the funds spent thereon during each of the last five years including the current year;
- (d) the details of the countries manufacturing solar panels and equipment;
- (e) the details of the countries from which solar panels and equipment are being imported;
- (f) whether the Government proposes to manufacture solar panels and equipment in the country;
- (g) if so, the details thereof; and
- (h) the incentives being provided to the manufacturers for the said purposes?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (c) Solar panels are manufactured in India as well as imported from various countries. The details of solar panels imported in the country during last five years including the current year, country-wise, as per the website pertaining to Export-Import Data Bank of Department of Commerce, are at **Annexure-I**.

(d) Some of the major countries which manufacture solar panels include China, Vietnam, Malaysia, India, etc.

(e) The details of countries from which solar panels are being imported in India, are mentioned in **Annexure-I**.

(f) to (h) The Ministry of New & Renewable Energy (MNRE), Government of India, has been consistently bringing out policies to increase the manufacturing of solar panels and associated equipment in the country. Some of the initiatives, inter-alia, include those mentioned at **Annexure-II**.

Annexure referred to in reply of parts (a) to (c) of the Lok Sabha Unstarred Question No. 717 for 07.12.2023 regarding 'Import of Solar Panel'

Country	Value of Imports in USD million				
	2019-20* (HS Code 85414011) (Solar PV Cells & Modules)	2020-21* (HS Code 85414011) (Solar PV Cells & Modules)	2021-22* (HS Code 85414012) (Solar PV Modules)	2022-23* (HS Code 85414300) (Solar PV Modules)	2023-24* (till Sep., 2023) (HS Code 85414300) (Solar PV Modules)
Anguilla					
Australia			0.22		
Austria					
Bangladesh PR					
Belgium					
Cambodia	5.97	6.69			0.02
Canada	7.92	0.8			
Chad		0.24			
Chile					0.2
Taiwan	20.97	11.28	0.13		
China PRP	1307.03	494.87	3075.32	874.89	501.9
Czech Republic					
Denmark					
Egypt ARP					
Finland					
France		0.06			
Germany	3.73	0.03	0.21	0.13	0.02
Greece					
Hong Kong	31.3	3.22	229.12	3.04	121.82
Hungary					
Indonesia	0.11	0.01			
Israel					0.06
Italy	0.27	0.16			
Jordan					
Japan	3.41	0.15			0.01
Kenya					
Korea DP RP					
Korea RP	1.72	0.16			
Lithuania					
Luxembourg			0.01		
Malaysia	3.91	7.46	31.43	1.24	43.08
Mexico					
Myanmar	0.98	5.78			
Netherland					

Country	Value of Imports in USD million				
	2019-20* (HS Code 85414011) (Solar PV Cells & Modules)	2020-21* (HS Code 85414011) (Solar PV Cells & Modules)	2021-22* (HS Code 85414012) (Solar PV Modules)	2022-23* (HS Code 85414300) (Solar PV Modules)	2023-24* (till Sep., 2023) (HS Code 85414300) (Solar PV Modules)
Norway					
Oman					
Philippines	0.04			0.01	
Poland					
Portugal					
Qatar					
Russia	0.02	0.04			
Saudi Arab		0.01			
Singapore	31.32	6.69	22.76	24.09	12.65
Slovak Rep					
Spain	0.18	0.1	0.13	0.33	
Sri Lanka DSR	1.28				
St. Helena					
Swaziland			0.08		
Sweden					
Switzerland		0.01	3.78		0.08
Thailand	120.47	18.76	0.01	0.01	0.01
Tunisia	0.01				
Turkey					
U.A.E.	0.43			0.13	
U.K.	0.02	0.06			
U.S.A.	2.57	0.03		0.03	0.63
Vietnam Soc Rep	140.63	14.97		39.63	455.8
Zambia					
Unspecified		0.07			
TOTAL (USD million)	1684.29	571.65	3363.20	943.53	1136.28

*Till FY 2020-21, Solar Cells, whether or not assembled in modules were classified under HS Code 85414011.

In FY 2021-22, the HS Code 85414011 was retained for Solar PV Cells and new HS Code 85414012 was brought in for Solar PV Modules.

Subsequently, from FY 2022-23, the Solar PV Cells and Solar PV Modules (other than those exclusively used with ITA-1 items) are put under HS Codes 85414200 and 85414300 respectively.

Annexure referred to in reply of parts (f) to (h) of the Lok Sabha Unstarred Question No. 717 for 07.12.2023 regarding 'Import of Solar Panel'

Initiatives taken to increase the manufacturing of solar panels and equipment in the country, inter-alia, include:

(i) Production Linked Incentive Scheme: The Government of India is implementing the Production Linked Incentive (PLI) Scheme under National Programme on High Efficiency Solar PV Modules, for achieving domestic manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV modules, with an outlay of Rs. 24,000 crore. The Scheme is being implemented in two tranches. Tranche-I has an outlay of Rs. 4,500 crore, under which Letters of Award have been issued for setting up of 8,737 MW of fully integrated solar PV module manufacturing units. For Tranche-II with an outlay of Rs. 19,500 crore, Letters of Award have been issued for setting up of 39,600 MW of fully/ partially integrated solar PV module manufacturing units.

(ii) Domestic Content Requirement (DCR): Under some of the current schemes of the MNRE, namely CPSU Scheme Phase-II, PM-KUSUM Component B and Grid-connected Rooftop Solar Programme Phase-II, wherein government subsidy is given, it has been mandated to source solar PV cells and modules from domestic sources.

(iii) Preference to 'Make in India' in Public Procurement: Through implementation of 'Public Procurement (Preference to Make in India) Order', procurement and use of domestically manufactured solar PV modules and solar inverters have been mandated for Government/ Government entities.

(iv) Imposition of Basic Customs Duty on import of solar PV cells & modules: The Government has imposed Basic Customs Duty (BCD) on import of solar PV cells and modules, with effect from 01.04.2022.

(v) Discontinuation of Customs Duty Concessions: MNRE has discontinued issuance of Customs Duty Concession Certificates for import of material /equipment for initial setting up of solar PV power projects with effect from 02.02.2021.